	Annexure-2: NA	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name	Deta		Details of claim admitted			Amount of	Amount		Amount of			
No.	of cre-	claim received							contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
				admitted		by	party?	CoC		may be			
						guarantee				set-off			
		•											